GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA UNSTARRED QUESTION No. 2442 TO BE ANSWERED ON 3RD DECEMBER, 2019

Optimal Harvesting of Marine Fisheries

2442. SHRI RAHUL GANDHI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री be pleased to state:

- (a) the measures being taken to promote optimal harvesting of marine fisheries, particularly high value species like tuna;
- (b) the measures being taken to improve hygiene and sanitary conditions of fish landing centers in India;
- (c) the details of fishing harbours and fish landing centers, State-wise; and
- (d) the details of the financial assistance provided for setting up fishing harbours and fish landing centers in Kerala?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRYAND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, under the Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries provides financial assistance to the traditional fishermen of Coastal States/UT Governments for (i) procurement of resource specific deep-sea fishing vessels like tuna long liners (ii) conversion of trawlers into resource specific deep-sea fishing vessels, and (iii) Capacity building and training to traditional fishermen as measures towards harvesting of high value species like tuna and allied resources. Under the CSS, central financial assistance of Rs.312.09 crore has been released to various coastal State Governments/UTs during last two years i.e. 2017-18 to 2018-19 and current year (2019-20)

for introduction of a total 918 deep sea fishing vessels and 313 traditional fishermen have been trained. Besides, Central financial assistance of Rs. 4.3 crore has been released for conversion of trawlers into resource specific deep sea fishing vessels in Andhra Pradesh.

- (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the CSS on Blue Revolution: Integrated Development and Management of Fisheries *inter-alia* provides financial assistance to the tune of (a) 50% of the project cost to State Government/State agencies and (b) 100% to Union Territories(UTs) & Central Government Agencies/ Organization for (i) construction of new fishing harbours and fish landing centres and (ii) Up-gradation/ expansion/ repair/ renovation of the existing fishing harbours and fish landing centres. The up-gradation/expansion/repair/renovation of the existing fishing harbours and fish landing centres primarily aims for improving the hygiene and sanitary conditions of the existing fishing harbours fish landing centres.
- (c): The State-wise details of fishing harbours and fish landing centres constructed with the central financial assistance are furnished at **Annexure-I**.
- (d): The Central financial assistance of Rs.10094.25 lakh has been provided to the Government of Kerala for development of fishing harbours and fish landing centres during past four years including current year as per details below:

Sl No.	Financial Year	Central fund released (Rs in lakh)
1.	2015-16	2900.000
2	2016-17	1126.625
3	2017-18	31.125
4	2018-19	4686.500
5	2019-20 (till date)	1350.000
	Total	10094.25

Statement referred to in reply to the part (c) of the Lok Sabha Unstarred Question No. 2442 for answer on 3rd December 2019 regarding Optimal Harvesting of Marine Fisheries: State-wise details of fishing harbours and fish landing centres constructed with the Central financial assistance

Sl. No	Name of State/Union Territory	Fishing Harbours	Fish Landing Centres
1.	West Bengal	7	13
2.	Odisha	5	28
3.	Andhra Pradesh	5	18
4.	Tamil Nadu	13	20
5.	Pondicherry	3	1
6.	Kerala	16	27
7.	Karnataka	10	13
8.	Goa	-	5
9.	Maharashtra	3	35
10.	Gujarat	6	21
11.	Daman & Diu	-	2
12.	Andaman & Nicobar Islands	1	1
13.	Lakshadweep	-	3
	Total:	69	187
